

ITEM NO.4
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s) . 11420/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MAHAK CHAND & ORS.

Respondent(s)

Date : 07-09-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sarvesh Singh Baghel, AOR
Ms Shivranjani Ralawata, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Ld. counsel for the petitioner pointed out that as per
their information respondent no.1 has expired in the month of
May and they are making efforts to find out the Death
Certificate of respondent no.1 and seeks two weeks time for the
same. Granted.

Ld. Counsel for the petitioner to take fresh steps to
effect service on respondent nos.2 and 3 within two weeks time,
as last opportunity.

List again on 26.10.2021.

RAJESH KUMAR GOEL
Registrar